

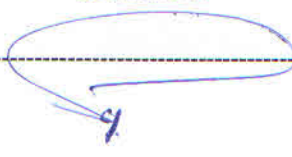
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/16	TP 165/17	Hearing	391 / 394	Indecomm Global Services(India) Pvt. Ltd.,


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1.	SATISH JOHN SPT Legal	A Director for m.	
2.	Sinchana M.R	for ROC. (9945320087)	

Counsel for petitioner is present. Smt. M.R. Sinchana, Standing Counsel for Central Govt. representing RD and ROC is present. Counsel is directed to comply other provisions of Sections 230 to 232 and Section 68 of Companies Act, 2013. Counsel requested time to file accounting treatment certificate from the Auditor and also for filing affidavit.

List it on 06.06.2017.


MEMBER (J)


MEMBER (T)